

(c) Yes Sir, Most of the flights to the West from Bombay are routed through Delhi.

(d) No. Sir.

(e) As Calcutta and Madras are East of Bombay the flights originating from Bombay to the West do not come to Calcutta and Madras. However, Air India Flights come from East via Calcutta and Madras to pick up passengers for West.

Loan given by banks to Public and Private Sector

81. SHRI CHITTA MAHATA: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of loan given to the public sector as well as private sector by the banks for their development during the year 1981 under the Credit Authorisation Scheme; and

(b) what is the amount expected to be given to both public and private sector by the banks under the said scheme during this year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Credit Authorisation Scheme aims against preemption of bank credit by large borrowers by providing that all credit proposals in respect of borrowers enjoying credit facilities from banking sector over Rs. 2 crores in private sector and Rs. 3 crores in public sector should be subjected to prior scrutiny and authorisation by the Reserve Bank. The number of proposals approved and amount authorised thus depends on the proposals sponsored by banks and their acceptability by Reserve Bank. As such, there can be no prior estimation of the amount expected to be given by the banks under the Scheme during a year. During the year 1981, Reserve Bank authorised credit proposals from banks aggregating to Rs. 1478 crores

and Rs. 714 crores in respect of borrowers in public and private sector respectively.

Dues to be received for supply of controlled cloth

82. SHRI K. RAMAMURTHY: Will the Minister of COMMERCE be pleased to state:

(a) the details of dues to be received by the National Textile Corporation for the supply of controlled cloth, institution-wise; and

(b) the steps being taken by the N.T.C. to collect these overdue payments?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). According to the National Textile Corporation an amount of Rs. 41.25 crores was receivable from the NCCF as on 31-12-1981. This includes the subsidy amount which the NCCF will show as being due only after it is received from the Government. Further, NTC allows thirty days credit to the NCCF and within this period the consumer price portion is generally paid to NTC. NTC have been in constant touch with NCCF and Government to expedite payment.

Theft of arms and ammunition from wagons

83. SHRI JAGPAL SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a substantial quantity of arms and ammunition is stolen from the wagons carrying them from different ordnance factories to the various army centres in the country;

(b) if so, whether any assessment with regard to the annual loss of arms and ammunition from wagons has been made by Government, if so, the estimated arms and ammunition stolen from wagons during the